

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 190 OF 2003

BALBIR SINGH & ORS.

Appellant (s)

VERSUS

STATE OF PUNJAB THROUGH CBI

Respondent(s)

(With office report)

With SLP(CRL)...CRL.M.P. NO. 10040 OF 2004

(With appln(s) for permission to file SLP and office report)

CRIMINAL APPEAL NOS. 191-194 OF 2003

(With application for intervention and office report)

S.L.P(CRL) NO. 2502 OF 2004

(With appln(s) for stay and office report)

Date: 31/01/2006 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

in CrI.A.190/2003:

Mr. Sushil Kumar, Sr.Adv.

Mr. Sudhir Walia, Adv.

Mr. Mahinder Singh Dahiya, Adv.

in CrI.A.191-194/2003:

Mr. R.K. Kapoor, Adv.

Ms. Anita Sharma, Adv.

Mr. Anis Ahmed Khan, Adv.

For Petitioner(s)

in CrI.M.P.10040/2004:

Mr. K.K. Mohan, Adv.

in SLP 2502/2004:

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Mr. Sudhir Walia, Adv.

Mr. Mahinder Singh Dahiya, Adv.

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For Respondent(s)

C.B.I.

Mr. A. Sharan, ASG

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Mr. P. Parmeswaran, Adv.

U.O.I.(SLP 2502/2004): Ms. Sushma Suri, Adv.

For State of Punjab: Mr. R.K. Jain, Sr.Adv.

Mr. H.S. Munjral, Adv.

Mr. Sanjay Jain, Adv.

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Mr. Arun K. Sinha, Adv.

For Intervenor(s):

Mr. Jaspal Singh, Sr.Adv.

Mr. Vipin Gogia, Adv.

Ms. Jaspreet Gogia, Adv.

Mr. Gurinder P. Singh, Adv.

Mr. K.K. Gogna, Adv.

UPON hearing counsel, the Court made the following

O R D E R

List on 7th February, 2006.

[Alka Dudeja]

Court Master

[Radha R. Bhatia]

Court Master